

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.601/2015
IN
OA No.4178/2011

New Delhi this the 15th February, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Ram Kumar S/o Shri Banwari Lal
R/o-198A, Old DC Road,
Jeevan Nagar, Sonepat.
2. Saibal Das S/o Shri A.K.Das
R/o-815, Type-II, Sector-I,
R.K.Puram, New Delhi.
3. Smt. Veena Saini W/o Shri A.K.Saini
R/o-WZ-290A, 108, 2nd Floor,
Hari Nagar, New Delhi-110064.
4. R.R.Behl S/o Shri K.L.Behl
R/o-BG-6, Paschim Vihar,
New Delhi.
5. Deep Chand S/o Shri Tilak Chand
R/o-781, Sector-II,
Sadiq Nagar, New Delhi.
6. Rajinder Kumar S/o Shri Roop Lal
R/o-G-402, Sarojini Nagar,
New Delhi-110023.Petitioners.

(By Advocate:Shri A.K.Trivedi)

VERSUS
Shri Amitabh Agnihotri

The Director
National Zoological Park,
Mathura Road, New Delhi-110003. ...Respondent.

(By Advocate:Shri Gyanendra Singh)

(CP No.601/2015)

(2)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioners himself submits that the C.P. has become infructuous, as the Delhi High Court has since set aside the order passed by this Tribunal, and remanded the OA back to this Tribunal for fresh adjudication. Therefore, the C.P. is closed. Notice issued earlier is discharged.

(Raj Vir Sharma)

(Sudhir Kumar)

Member (J)

Member (A)

/kdr/